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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
JODHPUR BENCH, JODHPUR.

O.A. No. 49/2001

Date of Order: 06.09.2002

Sri Prakash S/o Shri Ram Bux, Aged 45 years, Technician-II (Fitter),  
Grade Rs. 4000-6000, Ticket No. 3012, Northern Railway Work Shop,  
Lalgarh, R/o Q. No. L 63, New Railway Colony, Lalgarh, Bikaner.

...APPLICANT.

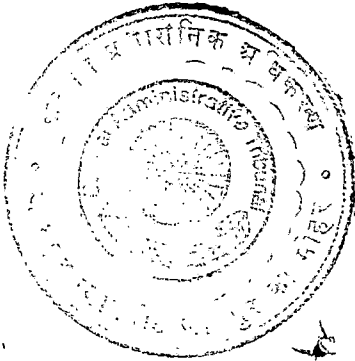
V E R S U S

1. General Manager, Northern Railway, H.Q. Office, Baroda House,  
New Delhi.

2. Dy. Chief Mechanical Engineer (Workshop), Northern Railway  
Workshop, Lalgarh, Bikaner - 334004.

3. Shri Umed Singh S/o Shri Bansilal, Technician Grade I (Wood  
Turner), Ticket No. 3019. Service to be made through Dy CME (W) viz  
Respondent No. 2.

...RESPONDENTS.



Mr. Y.K. Sharma, counsel for the applicant.

Mr. R.K. Soni, counsel for respondent no. 1 & 2.

None present for respondent no. 3.

CORAM:

HON'BLE MR. GOPAL SINGH, ADMINISTRATIVE MEMBER.

HON'BLE MR. J.K. KAUSHIK, JUDICIAL MEMBER.

: O R D E R :

( per Mr. Gopal Singh )

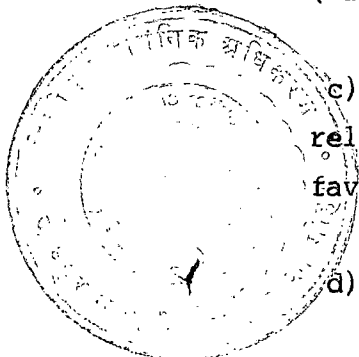
In this application under Section 19 of the Administrative  
Tribunals Act, 1985, applicant Sri Prakash has prayed as under:

"a) That the Hon'ble Tribunal may kindly be pleased to quash  
and set-aside Annexure A/1 and A/2.

b) That Respondent no. 2 may kindly be further directed to

*Gopal Singh*

operate the vacancy of Technician Grade I (Fitter) by promoting the applicant who is senior most person in Grade II (Fitter), with all consequential benefits.



c) That by an appropriate orders or directions any other reliefs which is found just and proper may also be passed in favour of the applicant.

d) That the cost of the application may kindly be awarded."

2. Learned counsel for the respondents has produced before us an order dated 19.07.2002 promoting the applicant to the post of Technician Grade I (Fitter) with immediate effect. Order dated 19.07.2002 be taken on record. This position has not been contested by the learned counsel for the applicant. In this view of the matter this application has become infructuous and is accordingly dismissed as having become infructuous. No order as to costs.

( J.K. KAUSHIK )

Member (J)

( GOPAL SINGH )

Member A)

kumawat